

ITEM NO.119

COURT NO.2

SECTION II-D

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s).1642/2018

SAJJAN KUMAR

Appellant(s)

VERSUS

STATE THROUGH CENTRAL BUREAU OF INVESTIGATION

Respondent(s)

IA No. 185869/2018 - EX-PARTE BAIL

WITH

SLP(Cr1) No. 3928/2017 (II-D)

IA No. 8270/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 8269/2017 - EXEMPTION FROM FILING O.T.

IA No. 98726/2017 - INTERVENTION APPLICATION

SLP(Cr1) No. 5747-5748/2019 (II-D)Cr1.A. No. 1665-1666/2019 (II-D)

IA No. 76591/2020 - EARLY HEARING APPLICATION

IA No. 154594/2019 - EXEMPTION FROM FILING O.T.

IA No. 59971/2020 - INTERIM BAIL

IA No. 154592/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 151289/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES

IA No. 237016/2024 - SUSPENSION OF SENTENCE

SLP(Cr1) No. 10047/2019 (II-D)Diary No(s). 45014/2019 (II-D)

IA No. 36598/2020 - EXEMPTION FROM SURRENDERING WITHIN TIME

Date : 20-08-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI

HON'BLE MR. JUSTICE VIJAY BISHNOI

For Appellant(s) Ms. Sonia Mathur, Sr. Adv.
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Mr. Vaibhav Vikram Singh, Adv.
Mr. Gaj Singh, Adv.
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Mr. Arvind Kumar Sharma, AOR

Mr. H. S. Phoolka, Sr. Adv.
Mr. Jagjit Singh Chhabra, AOR
Mr. Saksham Maheshwari, Adv.
Ms. Sonali Jain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(Cr1) No.3928/2017, SLP(Cr1) Nos.5747-5748/2019 and Diary No. 45014/2019

1. The petitioners are stated to have died during the pendency of these proceedings.
2. The Special Leave Petitions are, accordingly, dismissed as abated.

Cr1.A. No.1642/2018, Cr1.A. Nos.1665-1666/2019 and SLP(Cr1.)
No.10047/2019

List on 24.09.2025.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(NAND KISHOR)
ASSISTANT REGISTRAR